Serial No. 02 Supplementary List. Through Video Conferencing

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG-WP (C)No. 21/2020 EMG CM Nos. 07-A/2020, 08-A/2020

Bashir Ahmad Bhat

Commissioner Secretary PDD & Ors.

Through:

...Petitioner(s)

Through: Mr Saqib Shabir, Advocate.

vs

...Respondent(s)

#### **CORAM**:

## Hon'ble Mr. Justice Ali Mohammad Magrey, Judge

#### ORDER 30.04.2020

Petitioner, as stated, a Section Officer, working in the office of Respondent No. 4-Chief Engineer, Generation Wing, Kashmir, State Power Development Corporation, Bemina, Srinagar, has challenged the order impugned bearing No. CEG/PDC/ADM/88 of 2020 dated 17.04.2020 in terms whereof, he has been posted in Generation Division USHP-II, Kangan, besides other grounds on the ground that the Respondent No. 4 has no power to transfer the petitioner as the post against which petitioner is working, is a State Cadre Post. He further submits that the post of Section Officer is existing in the office of Chief Engineer, Generation Kashmir, and the petitioner has been posted in Generation Division USHP-II, Kangan, against a non-existing post.

Notice in the main petition as well as in connected CM returnable by next date of hearing, to be served to the Counsel appearing for Power Development Department as also the Department, through e-mail.

List on 11.05.2020.

Till next date of hearing i.e. 11.05.2020, the order impugned bearing No. CEG/PDC/ADM/88 of 2020 dated 17.04.2020, shall not be given effect.

SRINAGAR; 30.04.2020 "Hamid"

## (Ali Mohammad Magrey) Judge.

NO:-59/C-19/RJS Dated:-30.04.2020 Copy of Hon'ble Court Order forwarded to respondents through their counsel through email for information and compliance. SD/-

SD/-Registrar Judicial